

परिशिष्ट -VII

(Name & Address of the authority issuing the certificate)

INCOME & ASSET SECTIONS	CERTIFICATE TO BE	PRODUCED BY	ECONOMICALLY	WEAKER
Certificate No		I	Date:	
VALID FOR THE YEA	AR			
permanent reside Code Sections, since the gr	hat Shri/Smt./Kumari ent of District whose photograph is ross annual income* of his/h year His/her	Village/Street in the State/Union attested below beloer "family"** is below	Pos Territorylongs to Economica WRs. 8lakh (Rupees	st Office Pin Ily Weaker Eight Lakh
II. Residential flat	cultural land and above; of 1000 sq. ft. and above; of 100 sq. yards and above of 200 sq. yards and above	•		palities.
	belongs to the cheduled Tribe and Other B		•	gnized as a
	Signature with seal of Office			
	Name			
		Desi	gnation	
Recent Passport size attested photograph of the applicant				

^{*}Note 1: Income covered all sources i.e. salary, agriculture, business, profession, etc.

^{**}Note 2: The term "Family" for this purpose include the person, who seeks benefit of reservation, his/her parents and siblings below the age of 18 years as also his/her spouse and children below the age of 18 years.

^{***}Note 3: The property held by a "Family" in different locations or different places/cities have been clubbed while applying the land or properly holding test to determine EWS status.